

ORISSA ACT 1 OF 2002
THE ORISSA SERVICE OF ENGINEERS
(VALIDATION OF APPOINTMENT) ACT, 2001

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ORISSA ACT 1 OF 2002

THE ORISSA SERVICE OF ENGINEERS (VALIDATION OF APPOINTMENT)
ACT, 2001

[Received the assent of the Governor on the 31st January 2002, first published in an Extraordinary issue of the Orissa Gazette, dated the 6th February 2002 (No. 171)]

AN ACT TO VALIDATE THE AD HOC APPOINTMENT OF CERTAIN ASSISTANT ENGINEERS
MADE TO THE ORISSA SERVICE OF ENGINEERS

BE it enacted by the Legislature of the State of Orissa in the Fifty-second Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Orissa Service of Engineers (Validation of Appointment) Act, 2001.

Definitions. 2. In this Act, unless the context otherwise requires,—

- (a) "Government" means the Government of Orissa;
- (b) "Recruitment rules" means the Orissa Service of Engineers' Rules, 1941; and
- (c) "Service" means the Orissa Service of Engineers.

Validation. 3. (1) Notwithstanding anything contained in the Recruitment Rules, thirty-nine Assistant Engineers as specified in the Schedule indicating their names, dates of birth and dates of appointment who were appointed to the Service on *ad hoc* basis by Government in the Works and Housing & Urban Development Departments of Government to meet the urgent requirement of the said Departments, and are continuing as such, shall be deemed to have been validly and regularly appointed to the Service under said Departments with effect from the date of commencement of this Act and, accordingly, no such appointment shall be challenged in any Court of law merely on the ground that such appointment was made otherwise than in accordance with the Recruitment Rules.

(2) The Assistant Engineers whose appointments are so validated under sub-section (1) shall be *en bloc* junior to those who have been appointed to the Service under the respective Departments in accordance with the Recruitment Rules prior to the commencement of this Act.

(3) The *inter se* seniority of the said Assistant Engineers in the Service under the respective Departments shall be in accordance with the order of precedence in which their names occur in column (2) of the Schedule.

(4) The services rendered by the said Assistant Engineers prior to the commencement of this Act shall count for the purpose of pension, leave and increment, and for no other purpose.

* For the Bill, see *Orissa Gazette*, Extraordinary, dated the 11th December, 2001 (No. 2411).

SCHEDULE

(See section 3)

Serial No.	Name	Date of birth	Date of joining as ad hoc Assistant Engineer
(1)	(2)	(3)	(4)
A. Assistant Engineer (Civil) under the Works Department—			
1	Shri Taraprasad Mishra ..	6-6-1963	7-2-1986
2	Shri Basanta Kumar Acharya ..	2-6-1959	10-3-1986
3	Shri Biranchi Kumar Mohanty ..	4-6-1962	5-2-1986
4	Shri Laxminarayan Nayak ..	3-6-1963	5-2-1986
5	Shri Arun Kumar Sahu ..	4-5-1962	17-3-1986
6	Shri Sudhir Kumar Tripathy ..	1-7-1961	5-2-1986
7	Shri Debendra Das ..	11-7-1960	5-2-1986
8	Shri Pradip Kumar Sahu ..	7-5-1960	12-2-1986
9	Shri Jasabindar Singh ..	21-12-1960	27-4-1987
10	Shri Promod Kumar Nayak ..	24-2-1960	24-4-1987
11	Shri Braja Kishore Das ..	11-4-1961	30-4-1987
12	Shri Dipak Kumar Tripathy ..	6-7-1961	1-5-1987
13	Shri Pradipta Kumar Mishra ..	20-4-1962	28-4-1987
14	Shri Akshya Kumar Jena ..	25-2-1962	24-4-1987
15	Shri Ashok Kumar Padhi ..	15-2-1961	25-4-1987
16	Shri Surya Narayan Acharya ..	1-2-1963	25-4-1987
17	Shri Manoj Kumar Tripathy ..	18-4-1962	28-4-1987
18	Shri Durga Prasanna Mishra ..	24-10-1963	27-4-1987
19	Shri Niranjan Padhi ..	28-8-1962	26-5-1987
20	Shri Kishore Chandra Nayak ..	27-5-1960	25-4-1987
21	Shri Satyanarayan Sahu ..	1-4-1961	1-5-1987
22	Shri Chittaranjan Swain ..	24-9-1961	27-4-1987
23	Shri Bipra Charan Pradhan (S. C.) ..	20-3-1960	25-5-1987
24	Shri Sukanta Behera (S. C.) ..	3-9-1959	29-5-1987
25	Shri Bibhudhendra Meher ..	27-6-1962	15-11-1989
26	Shri Bikram Keshari Lenka ..	20-4-1963	15-11-1989

